

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 09.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1370/2011 C/W 232/2012	O.S. 524/2007
2. O.S. 560/2018	O.S. 608/2012
HEARING	HEARING
3. O.S. 38/2003	O.S. 118/2005
4. O.S. 282/2009	O.S. 1076/2011
5. O.S. 798/2009 C/W MISC. 3/2020	O.S. 834/2012
6. O.S. 184/2013	O.S. 400/2014
7. O.S. 474/2014	O.S. 270/2018
8. O.S. 708/2017	O.S. 280/2019
9. O.S. 460/2020	O.S. 606/2018
10. O.S. 648/2020	O.S. 588/2019
EVIDENCE	EVIDENCE
11. O.S. 428/2007	O.S. 380/2008
12. O.S. 487/2013	O.S. 838/2011
13. O.S. 488/2013	O.S. 182/2014
14. O.S. 489/2013	O.S. 1192/2015
15. O.S. 212/2019	O.S. 1144/2019


8/9/20

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 09.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 882/2009	16) O.S 1222/2019
2) O.S 824/2011	EVIDENCE
3) O.S 506/2012	17) O.S 472/2010
4) O.S 1570/2012	18) O.S 1314/2014
5) O.S 820/2013	19) O.S 2/2015
6) O.S 1556/2013	20) O.S 160/2015
7) O.S 1126/2014	21) O.S 374/2015
8) O.S 810/2017	22) O.S 838/2015
HEARING	23) O.S 332/2016
9) O.S 826/2016	24) O.S 928/2016
10) O.S 1032/2016	25) O.S 346/2018
11) O.S 1118/2016	26) O.S 724/2018
12) O.S 1298/2016	27) O.S 1162/2018
13) O.S 1170/2017	ORDERS
14) O.S 136/2019	28) O.S 684/2020
15) O.S 144/2019	29) O.S 716/2020
	30) O.S 720/2020

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>4.00- 5.00 PM</u>				
1	O.S. 1033/2013 (ARGUMENTS) IA/1/2013		V. SARALA DEVI Vs THIMMAKKA	L.S. ASSOCIATES
2	O.S. 377/2007 (HEARING) IA/1/2007		MOHAMMED RIYAZUDDIN Vs S. S. MAHGANSHETTY	N. RAMESH
3	O.S. 505/2010 (HEARING) IA/4/2010 IA/3/2010 IA/1/2010 IA/5/2010 IA/6/2010 IA/2/2010		REPTD. BY K. M. SRINIVASA MURTHY - GPA SUNRISE INTER ACTIVE I Vs STATE OF KARNATAKA	S. SRINIVASA MURTHY and OTHERS
4	O.S. 39/2011 (HEARING)		CHIKKA LAKKANNA Vs MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
5	O.S. 199/2012 (HEARING) IA/1/2012		H. SATISH Vs H. RAJANNA	T.KODANDARAMA
6	O.S. 1661/2013 (HEARING) IA/1/2013		SHABEER KHAN Vs H. EBRAHIM KHAN	NAVEED AHMED
7	O.S. 1709/2013 (HEARING) IA/1/2013		S. CHANDRASHEKAR Vs DURGAIAH	S.V.U ASSOCIATES AND OTHERS
8	O.S. 103/2014 (HEARING) IA/1/2014		JAYALAKSHMI Vs HANUMAREDDY @ HANUMANTHAREDDY	DEVADAS G SRINIVAS
9	O.S. 583/2014 (HEARING) IA/1/2014		M.K. RAGHAVACHAR Vs VENKATESH	Y. N. RAMANNA
10	O.S. 1055/2014 (HEARING) IA/1/2014		JAYASHILA ALIAS JYOTHI H. J. Vs H. M. THAMMAIAH	MS R.R.ASSOCIATES
11	O.S. 5/2015 (HEARING) IA/1/2015		CHINNAPPA Vs NIRMALA	B. S. NAGARAJ
12	O.S. 1295/2015 (HEARING) IA/1/2015		GIRIJAMMA Vs KOUSALYA BAI	SHIVARAJA.M
13	O.S. 767/2016 (HEARING) IA/1/2016 IA/2/2016		A.AMEEN Vs THE BENGALURU DEVELOPMENT AUTHORITY	B.V. RAMA MOORTHY

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1359/2016 (HEARING)		Jayakumar B Vs Mukesh	Venkaresh M
15	O.S. 55/2017 (HEARING) IA/1/2017		KAMALESH KUMAR Vs MEHRUNNISA	G A VISHWANATH REDDY
16	O.S. 821/2017 (HEARING) IA/1/2017 IA/2/2017		KRISHNAPPA Vs K M RAVINDRA	G D HARISH
17	O.S. 359/2019 (HEARING) IA/1/2019		T E JAYAPPA Vs C G THIMME GOWDA	K.B.THIPPESWAMY
18	O.S. 611/2013 (EVIDENCE.) IA/1/2013		PAPANNA Vs MUNIYAPPA ALIAS MARIYAPPA	L.RAVIKUMAR
19	O.S. 91/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		J. ARULAPPA Vs A. DANIEL	VIRUPAKSHAPPA BYALIHAI
20	O.S. 271/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		NANJAPPA K.S. Vs RAJU	RAGHUNANDAN M.S. AND ANOTHER
21	O.S. 409/2014 (EVIDENCE.) IA/1/2014		LINGAPPA @ LINGAIAH Vs ABIDA KHATOON	B.S.PRAKASH NAIK AND OTHERS
22	O.S. 1051/2014 (EVIDENCE.) IA/1/2014		M. A. ASHOK KUMAR Vs MUNILAKSHMI	REVANNA.M.R.
23	O.S. 1337/2014 (EVIDENCE.) IA/1/2014		JEEYAR EDUCATION TRUST Vs MUDDEGOWDA	V. SANJAY KRISHNA
24	O.S. 979/2015 (EVIDENCE.) IA/1/2015		V G HEGDE KATTE Vs HANUMANTHARAYAPPA	HARISH KUMAR R S
25	O.S. 193/2016 (EVIDENCE.) IA/1/2016		K M MUNIYAPPA Vs SHANKAR KUMAR R	B SOMASHEKAR
26	O.S. 1291/2016 (EVIDENCE.) IA/1/2016		K R RASHMI Vs KODIGOWDA	LAKSHMI SHREE
27	O.S. 39/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		DAKSHAYANI M Vs C.RAMAIHAH REDDY	KND

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 777/2007 (ARGUMENTS) IA/1/2007		H. NAVANISH PRASAD Vs L. HANUMA REDDY	K. KRISHNA MURTHY
29	O.S. 1685/2007 (ARGUMENTS) IA/1/2007		M. BALAPPA Vs MUNICHOWDAPPA	B. C. RAJANNA
30	O.S. 1137/2009 (ARGUMENTS) IA/1/2009 IA/2/2009		HANUMAI AH Vs THE SECRETARY KIADB	M. SHIVARAJA
Cases listed below are adjourned due to Covid 19				
31	O.S. 887/2016 (STEPS) IA/1/2016	19-10-2020	JAYAMMA REP K N ANJAN Vs M.N. SHETTY	HGR
32	O.S. 923/2017 (STEPS) IA/1/2017 IA/2/2017	19-10-2020	VENKATESH Vs SARAVANAMADU	N SRINIVAS
33	O.S. 927/2017 (STEPS) IA/1/2017 IA/2/2017	19-10-2020	MANJUNATH N Vs SARAVANAMADU	N SRINIVAS
34	O.S. 345/2018 (STEPS) IA/1/2018 IA/2/2018	19-10-2020	RAMU MURTHY Vs THE STATE OF KARNATAKA	BABU
35	O.S. 935/2019 (STEPS) IA/1/2019	19-10-2020	SRINIVASULU Vs K. MOBIN TAJ	B.S PRAKASH
36	O.S. 209/2008 (SUMMONS) IA/1/2008 IA/2/2008	19-10-2020	VENKATAMMA SINCE DECEASED BY HER LRS Vs S. K. EERA CHIKKAI AH	V. VISHWANATH
37	O.S. 505/2011 (SUMMONS)	19-10-2020	SUBBALAKSHMAMMA Vs SUSHEELAMMA	
38	O.S. 701/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	B. SRIDHAR Vs VENKATAMMA, REP BY GPA ANITHA	H. MAREGOWDA
39	O.S. 887/2018 (SUMMONS) IA/1/2018	19-10-2020	SARATH SASI Vs MANJUNATHA REDDY	RAMACHNADRA MURTHY
40	O.S. 1167/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	SHOBHA PRAKASH PAI REP AUGUSTINE D LIMA Vs P. MUNIRAJU	CYRIL PRASAD PAIS

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 1407/2018 (SUMMONS) IA/1/2018	19-10-2020	VIJAYA BANK REP BY BIRENDRA SINGH Vs M. BALAKRISHNAIAH	LAW VIBES
42	O.S. 85/2019 (SUMMONS) IA/1/2019	19-10-2020	GOVINDARAJU Vs K.N. KEMPEGOWDA	G. CHANDRAHASA
43	O.S. 375/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-10-2020	MANJUNATHA Vs SAMPANGI	IMPERIUM LEGAL
44	O.S. 513/2019 (SUMMONS) IA/1/2019	19-10-2020	ABDUL SATTAR Vs MUHAMMED ASMATH	SRINIVAS GOWDA R.V
45	O.S. 545/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-10-2020	JAYAMMA Vs HANUMANTHAIHAH	K.N.NARAHARI RAO
46	O.S. 555/2019 (SUMMONS) IA/1/2019	19-10-2020	SIVANTOS INDIA PVT LTD REP BY KIRAN N RAO Vs LAXMI HEARING CENTER REP BY SWAMINAIK ESLAVAT	KAMATH AND KAMATH
47	O.S. 556/2019 (SUMMONS) IA/1/2019	19-10-2020	SIVANTOS INDIA PVT LTD REP BY KIRAN N RAO Vs SONY SPEECH AND HEARING CLINIC REP BY KANCHARLA NAVEEN KUMAR	KAMATH AND KAMATH
48	O.S. 557/2019 (SUMMONS) IA/1/2019	19-10-2020	SIVANTOS INDIA PVT LTD REP BY KIRAN N RAO Vs BETTER HEARING CENTER REP BY AVINASH TALABATTULA	KAMATH AND KAMATH
49	O.S. 558/2019 (SUMMONS) IA/1/2019	19-10-2020	SIVANTOS INDIA PVT LTD REP BY KIRAN N RAO Vs TRINITY HEARING AID CENTER AND SPEECH THERAPY REP BY DEEPAK MANNEM	KAMATH AND KAMATH
50	O.S. 559/2019 (SUMMONS) IA/1/2019	19-10-2020	SIVANTOS INDIA PVT LTD REP BY KIRAN N RAO Vs DHWANI SPEECH AND HEARING CENTER REP RATNESH WADAKAR	KAMATH AND KAMATH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 09-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 583/2019 (SUMMONS) IA/1/2019	19-10-2020	PADMA PRIYA RUPESH Vs SUBBAMMA	NARASIMHARAJU.
52	O.S. 773/2019 (SUMMONS) IA/1/2019	19-10-2020	ACCEPT (AIDS COUNSELLING CARE EDUCATION AND PREVENTION TRAINING SOCIETY REP BY RAJU K MATHEW Vs PARVATHAMMA	KRISHNA S VYAS
53	O.S. 831/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-10-2020	MUNIRATHNAMMA REP BY A M MUNIRAJU Vs MEENAKSHAMMA	PARTHASARATHY S.G,
54	O.S. 911/2019 (SUMMONS) IA/1/2019	19-10-2020	M.S MUNIRAJU Vs V. SRINIVASACHAR	T. MANJUNATHA REDDY
55	O.S. 1027/2019 (SUMMONS) IA/1/2019	19-10-2020	RAGHAVENDRAN R. Vs MEGHANA RAO	KUMAR AND BHAT
56	O.S. 401/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-10-2020	D G VENKATANARAYANA Vs RAJESHWARI	DHARMAPAL
57	O.S. 1051/2012 (NOTICE) IA/1/2012	19-10-2020	RAMAIAH Vs MUNIRAJU	B. C. JANARDHAN
58	O.S. 965/2014 (NOTICE) IA/1/2014 IA/2/2014	19-10-2020	SANKARAN K. S. REPTD. BY T. V.RAGHAVA BADHYA-SPA Vs T. JAYARAMA REDDY	B. M.SHYAM PRASAD
59	O.S. 139/2019 (NOTICE) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	19-10-2020	G.N.SATHYANARAYANA Vs STATE OF KARNATAKA REP BY ITS URBAN SECRETARY	H.S.NAVED ALAM
60	Misc 20/2019 (NOTICE) IA/1/2019	19-10-2020	H.V GOVINDARAJU Vs D.M. MUNIRAJU	P. VENKATA SHIVA REDDY
61	Misc 25/2019 (NOTICE)	19-10-2020	VAIJINATH ALIAS VAIJINATH SHARIKAR Vs Y MUNIYELLAPPA	M VEERABHADRAIAH AND ASSOCIATES
62	Misc 36/2019 (NOTICE)	19-10-2020	G.K. GIRIBABU Vs PRADEEP B.N	Y.V RADHA KRISHNA

PRL CIVIL JUDGE, Bengaluru Rural
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	Misc 37/2019 (NOTICE) IA/1/2019 IA/2/2019	19-10-2020	NAVEEN Vs K. MALLAPPA	M.V CHANDRA SHEKARA REDDY
64	O.S. 909/2019 (NOTICE) IA/1/2019	19-10-2020	MAHADEVI B BHAT Vs ABDUL KADHAR	M. YASHVANTH
65	Misc 59/2019 (NOTICE)	19-10-2020	B. JAYARATHNAMMA Vs THIMMARAJU	R. SHIVARAM
66	Misc 17/2020 (NOTICE) IA/1/2020	19-10-2020	SUNDRAMMA Vs PONNASWAMY	N.R SREENIVASA REDDY
67	O.S. 267/2015 (CALL ON) IA/1/2015	19-10-2020	SUBBAMMA REP BY GPA CHANNARAYAPPA Vs THE JOINT REGISTRAR OF CO OPERATIVE SOCITIES	B J KRISHNA